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WP-26852-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 21st OF JULY, 2025

WRIT PETITION No. 26852 of 2025

SANJAY K. KACHAWAHA AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Vivek Ranjan Pandey - Advocate for petitioners.

Dr. S.S. Chouhan - Government Advocate for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for the petitioners seeks leave to withdraw the petition to pursue the remedy as permitted by order dated 26.03.2025 passed in W.P. No.9023/2025 and the connected petitions.

The petition is dismissed as withdrawn.

All rights and contentions of parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE